



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,29th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/4201/2016	SMT. ANJALI MALAKAR and 8 ORS. Versus THE STATE OF ASSAM and 8 ORS.	MRS.P B HAZARIKA MR.S ALI	GA, ASSAM(R-1,3,4,5) MR.P N GOSWAMI R-8 SC, APEX BANK SC, BTADC(R-2)
2	CRP(IO)/193/2019	BALARAM RAJBONGSHI Versus TARINI BAISHYA AND 2 ORS.	MR. T DEURI	
3	WP(C)/2188/2020	DILIP KUMAR SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR D DAS MR. A CHAMUAH MR. T GHOSH	GA, ASSAM MS. N S THAKURIA (r-4,5,6,7) MR R DHAR, SC, ASDC (R-2 & 3)
4	Tr.P.(C)./3/2022	SMTI RUBI DEVI Versus HIRESWAS DAS	MR. P SAIKIA (LEGAL AID COUNSEL)	
5	WP(C)/232/2023	M/S ISHANT ENTERPRISE Versus THE STATE OF ASSAM AND 7 ORS	MR G J SAIKIA MR. M BISWAS MS M DAS	DY.S.G.I. SC, WATER RESOURCE
6	WP(C)/6178/2023	NIKHIL CACHAR HAIDIMBA BARMAN SAMITI AND 2 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM MR. R P SARMAH (R-7, R-14) MRS. R RONGMEI (R-7, R-14) MS. K L R YANTHAN (R-7, R-8) MR. D DOLEY (R-7, R-14) MR P UPADHYAYA (R-7, R-8, R-14) DY.S.G.I. SC, WPT AND BC
7	WP(C)/6842/2023	DEBENDRA BASUMATARY AND 9 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A SARMA MR. K KALITA MR. LENTSO	SC, CO OP GA, ASSAM
8	WP(C)/2681/2024	LAKHIMI PHUKAN AND 16 ORS. Versus THE STATE OF ASSAM AND 19 ORS	MR K K MAHANTA (Sr. Advocate) MR. S HOQUE MR. A PAUL MS. P BORAH MR. M ISLAM MR. R ALOM	SC, HIGHER EDU

WITH
[I.A.\(Civil\)/2525/2024](#)
in WP(C)/2681/2024

LAKHIMI PHUKAN AND 16 ORS.
Versus
THE STATE OF ASSAM AND 19 ORS

MR. S HOQUE
MR. A PAUL
MS. P BORAH
MS. P BORAH
MR. M ISLAM
MR. R ALOM

SC, HIGHER EDU

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LEAVE NOTE OF ADVOCATES FOR 29/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
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11)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024
12)	MR. D P BORAH	27-08-2024	To	31-08-2024
13)	MR. A MANNAF	27-08-2024	To	13-09-2024
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BEFORE:

JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/3489/2018	URMILA DAS KHATUN Versus THE STATE OF ASSAM AND 3 ORS.	MS. N SHYAMAL MR. U K NAIR MR. M P SARMA MS. H BEGUM MS. P BORGHAIN	GA, ASSAM
2	WP(C)/7466/2018	NEELIMA RABHA Versus THE STATE OF ASSAM AND 5 ORS.	MR. S C BISWAS MR. R MAZUMDAR MS. K L R YANTHAN MS A DAS MR R KARIM MR. P S BISWAS MS. D DUTTA	GA, ASSAM
3	WP(C)/7538/2018	RAJANI KANTA NATH Versus THE STATE OF ASSAM AND 4 ORS.	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN	GA, ASSAM
4	WP(C)/3881/2019	AJANTA SARMA Versus GAUHATI UNIVERSITY AND 3 ORS.	MR. B J TALUKDAR MS. S KEMPRAI	MR. B SAHARIA MR. U SARMA SC, G U
5	WP(C)/9256/2019	LABA KALITA AND 41 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. T J MAHANTA MR J DAS MR. A BARUAH	GA, ASSAM MR S P DAS SC, LABOUR AND UNEMPLOYMENT

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BEFORE:

DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/1463/2023	KHALIDA BEGUM AND 2 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. K MOHAMMED	GA, ASSAM
2	WP(C)/1814/2023	ABDUL LATIF Versus THE STATE OF ASSAM AND 6 ORS.	MR. R SARMA MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY	GA, ASSAM SC, REVENUE
3	WP(C)/1876/2023	PROMOD HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MRS L BORUAH MS M BORAH MR. B B BORAH LUAYING M. B. PHOM	SC, FOREST
4	WP(C)/2081/2023	ERSHAD ALI SK Versus THE STATE OF ASSAM AND 6 ORS	MR Z HUSSAIN MR. M HOQUE	SC, ELEM. EDU GA, ASSAM
5	WP(C)/2092/2023	JAYANTA DAS Versus THE BODOLAND TERRITORIAL COUNCIL AND 6 ORS	MR. R SALOI MR. S BORTHAKUR MR S NANDI	GA, ASSAM SC, BTC SC, REVENUE
6	WP(C)/2857/2023	KANTI KHATANIAR Versus THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, ELEM. EDU GA, ASSAM MR P BHARDWAJ (r-8) MS. B DEVI (r-8)
7	WP(C)/4551/2023	ARCHANA DAS AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. D HUSSAIN MR. R A CHOUDHURY	GA, ASSAM MR M J QUADIR (r-7,8) MS S AHMED (r-7,8) MR. A K HANNAN (r-7,8)
8	WP(C)/4552/2023	THE AHAN TARANITHOI, HAUNASANG, APOKPA MARUP Versus THE UNION OF INDIA AND 7 ORS	MR. K N CHOUDHURY MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	SC, ELEM. EDU GA, ASSAM MR. B CHAKRAVARTY (R-1,2) MR S BORTHAKUR MR H P NEPAL DY.S.G.I.
9	WP(C)/4901/2023	AMARESH MAZUMDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. M P SARMA MS S SARMA HAZARIKA MR A CHETIA	SC, SEC. EDU. SC, FINANCE

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